

Annexure1 - List Of Creditors

Name of the corporate debtor: M/s Moonriver Resorts Pvt Ltd; Date of commencement of Liquidation: 16/06/2021; List of creditors as on: 16/06/2021

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Federal Bank	Federal Bank, Head Office, Bank Junction, Alwaye - 683101	22/07/2021	184,690,511.59	184,661,011.59	Secured Fiancial Creditors	107,000,000.00	Yes	Asbelow mentioned in Note 1	184,661,011.59	71.648%	Nil	Nil	29,500.00	Nil	No
2	KPB Nidhi Ltd	KPB Mandir, Sangeetha Sabha Road, Aluva-683101	19/07/2021	26,246,419.00	26,246,419.00	Secured Fiancial Creditors	26,246,419.00	Yes	Asbelow mentioned in Note 2	26,246,419.00	10.184%	Nil	Nil	0.00	Nil	No

Note

1) All the piece and parcel of land having an extent of 31.16 Ares (77 cents) in Re Sy No.298/1 (Old Sy No.19/1) , Block No.14, situated in Pallivasal village, Devikulam Taluk, Idukki District, with building and all improvements, bounded on the North by property of Alex Vachaparambil, East by property of Alex Vachaparambil, South by property by Mecheri Rajan and property of Alex Vachaparambil, and West by Kunjithanni Power House PWD Road, owned by M/s Moon River Resorts Pvt Ltd.

2) 37.84Arces of Property in Re.Sy.No.298/1 in Block No.14, 17.47Ares of propertyin Re.Sy.No.301/17 of Block No.14 and 05.28 Ares of Property of Block No.301/18 all in Pallivasal Village,Devikulam Taluk in Idukki Districtand in the limit of Pallivasal Panchayath together with buildings thereon.(The security details are not in MCA records and no charge is created as per companies Act)